

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:366
ANSWERED ON:06.08.2013
COMPLAINTS AGAINST POLICE PERSONNEL
Rao Shri Nama Nageswara

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether according to a report of the National Crime Records Bureau (NCRB) in 2012, Delhi has reported the highest number of complaints against police personnel for the second year in succession;
- (b) if so, the details thereof including the States that have reported a large number of complaints against police personnel, State/UT-wise;
- (c) whether any inquiry has been conducted against such complaints; and
- (d) if so, the number of police personnel found guilty and the action taken against them on the basis of the NCRB report, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (b): As per National Crime Records Bureau (NCRB) report titled "Crime in India" for the year 2012, Delhi ranks second as regards complaints/ cases registered against police personnel. A Statement of complaints against police personnel and action taken thereon State/UT-wise for the years 2011 & 2012 is at Annexure-I.
- (c) & (d): As per the Seventh Schedule to the Constitution of India, "Police" is a State Subject. It is primarily the responsibility of the State Governments to appropriately prevent and ensure non-occurrence of police atrocities. The Central Government only issues advisories from time to time as per need.